

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 67

**CA 369/2020 CA 1411/2020 CA 209/2021 CA 345/2021 IA 2/2022 CA 290/2022 CA 283/2022 CA 241/2022 CA 341/2022 CA 09/2022 CA 10/2021 CA 1001/2020 IN CP 3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 10.08.2022

NAME OF THE PARTIES: - **Union of India**  
**V/s.**  
**Infrastructure Leasing & Financial Services Ltd &**  
**Ors**

*Appearance (via video-conference):*

For Applicant

in CA 341/2022

: Adv. Shashank Sardesai & Adv. Akash  
Agarwal

For Applicant

in IA 369 of 2020

: Adv. Prachi Wazalwar

For Claims Management Advisor

in CA 1001/2020

: Adv. Deep Roy and Adv. Dhaval Savla

Sections 242(4) 241-242 of the Companies Act, 2013

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**ORDER**

Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on **12.10.2022**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Prasad